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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

No.Bldg./Gaz./CD/72/..... **32135- 935**

Dated, Delhi the **22 APR 2026**

To

All the Judicial Officers,
Tis Hazari/Karkardooma/Patalia House/Rohini/Dwarka/
Saket/Rouse Avenue Courts and Family Courts,
Delhi/New Delhi
and the Officers on Deputation/Diverted Capacity and under Training.

Sub: ALLOTMENT OF GOVERNMENT ACCOMMODATION FROM JUDICIAL POOL

Sir/Madam,

The following 06 flats of Judicial Pool are available for allotment :

LOCATION	TYPE	NO. OF FLATS	FLOOR	FLAT NO.	REMARKS
Saket Court Residential Complex	VI	02	1 st 2 nd	No.A-14 No.B-24	For the Officers of DHJS & DJS (Sr. Division) only
	V	01	5 th	No.C-51	
Delhi Admn. Flats, Gulabi Bagh, Delhi	V	02	1 st 1 st	No.2102 No.2118	For all the Officers of DHJS and DJS
	III*	01	3 rd	No.1635	

The willing Judicial Officer may send their request to this office on or before **06/05/2026**. In case no reply is received by the said date it will be presumed that you are not interested in the allotment. Willingness/letters received after the due date will not be considered and summarily rejected.

The Officer who has been allotted an accommodation, cannot apply for another accommodation of the same type for a period of one year Irrespective of the fact as to whether he/she had opted to take possession of the said accommodation or not. However, the said allottee may apply for a higher category/type of accommodation if the same is circulated.

The Officers may visit and inspect the accommodations, if they so wish, before applying for allotment of the aforesaid accommodations.

Chandna

(ANJU BAJAJ CHANDNA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),
DELHI **22 APR 2026**

32936 - 937

No.Bldg./Gaz./CD/72/.....

Dated, Delhi the

Copy forwarded to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi for information.
2. The R&I Branch, Tis Hazari Court, Delhi for uploading this Circular under relevant sub-head on the Layers.

Chandna

PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs),
DELHI

OIC (Judicial)

23/4/26

PD & SJ (west).

R-234-B
Sharma

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 21150-21240 /Bldg. AllotmentGaz./PDJ West/2025 Dated Delhi the 23/04/26

Copy forwarded for information.

1. All the Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. For uploading on LAYERS.
3. For uploading on Website through LAYERS.



(Harish Kumar)

Officer-In-charge (Judicial Branch)/
District Judge (Commercial Court)-04
For Principal District & Sessions Judge (West)